3

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 36 of 2018 in C.P. No. 69/241-244/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

Name of the Company:

Bharat P. Raut & Ors.

V/s.

Madhu Silica Pvt. Ltd. & Ors.

Section of the Companies Act: <u>Section 241-244 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Saurabh N. Sopankon Sr. Adv.

Respondent

2. Jaimin R. Dave for Mrs. Swati S. Suparkan

Adv.

Respondent

De la constant de la

Nachiket Dave

Adv

Pettones

Nachthet

ORDER

Learned Advocate Mr. Nachiket Dave present for Applicant. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Jaimin Dave i/b Learned Advocate Mrs. Swati Soparkar present for Respondents in IA 36/2018.

Respondents received copy of application.

Applicant is directed to serve copy of application along with copy of this order on Valuer and shall file proof of service.

Respondents shall file reply, if any within one week serving a copy in advance to other side.

Valuer to file its comments, if any, on the application.

List the matter on 14.02.2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of January, 2018.